

(28)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

O.A. 119/97

Date of decision: 2.7.97

T. Prabhakaran

... Applicant

And

1. Chief Personnel Officer,
S.C. Railway,
Secunderabad.

2. Union of India rep. by
Secretary, Railway Board,
New Delhi ... Respondents

Shri P.P.Vittal

... Counsel for applicant

Shri N.R.Devaraj

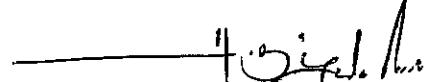
... Counsel for respondents

CORAM

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMINISTRATIVE)

O R D E R

Shri P.P.Vittal, learned counsel for the applicant has produced a letter received from the Ministry of Railways (Railway Board) dated 30.4.97 to the effect that the orders contained in letter No. F(E)III/94/PN1/26 dated 23.6.95 have been modified to the extent that the reckoning of Charge Allowance as pay for pension, gratuity and leave encashment, ^{as being} issued earlier effective from 1.4.95, has since been modified to take effect from 1.1.86 to 31.3.95 as well. This ^{was} conveyed in the Board's order dated 30th April, 1997. With this the main grievance of the applicant in this OA has been settled. Nothing survives in this OA and it is accordingly disposed of without any directions.


(H. Rajendra Prasad)
Member (Administrative)

2nd July, 1997


Deputy Registrar.

O.A.119/97.

To

1. The Chief Personnel Officer,
SC Rly, Secunderabad.
2. The Secretary, Railway Board, New Delhi.
~~xxx~~(Union of India.)
3. One copy to Mr.P.P.Vittal, Advocate, CAT.Hyd.
4. One copy to Mr.N.R.Devraj, SC for Rlys CAT.Hyd.
5. One copy to Mr.HHRP.M(A) CAT.Hyd.
6. One copy to D.R.(A) CAT.Hyd.
7. One spare copy.

pvm

apple
16/7/97

COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 2-7-1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No.

119/97

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

